GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. †1348 ANSWERED ON 09.02.2017

PENDING AND ONGOING PROJECTS

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Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government has received several requests from various States/UTs for grant of approval to the projects/schemes pertaining to various sectors viz., water resources, irrigation, desiltation, river cleaning, water conservation and management, etc. during the current plan period;

(b) if so, the details thereof indicating the name of projects/schemes sanctioned and pending for clearance along with reasons for pendency and time by which these are likely to be cleared, State/ sector-wise;

(c) the details of ongoing and pending projects/schemes pertaining to each of the said sectors along with funds released/ utilized so far and the progress made thereunder, State/UT-wise including the efforts made to complete them in stipulated time;

(d) whether some of the said projects/ schemes have incurred time and cost overruns and if so, the details thereof, State/ UT-wise and the corrective action taken thereon; and

(e) the details of projects/schemes not working upto their optimal level along with the steps take for optimal utilisation of such projects/schemes?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV BALYAN)

(a) to (e) Central Water Commission (CWC) under this Ministry has received proposals for approval as Major & Medium Irrigation (MMI)/ Externally Aided projects (EAP) / National Projects / Repair, Renovation and Restoration (RRR) of water bodies from the State Governments.

The details of EAP projects appraised in CWC are given in **Annexure-I** and details of EAP projects under appraisal in CWC are given in **Annexure-III**. The status of appraisal of National Projects is given at **Annexure-III**.

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During current plan period, 99 ongoing irrigation projects under Pradhan Mantri Krishi Sinchai Yojana (PMKSY) in the country have been prioritized in consultation with States, for completion in phases by December, 2019 in mission mode. The Government has approved the funding arrangement for these projects through National Bank for Agricultural and Rural Development (NABARD) for their completion in a time bound manner. Details of the State-wise list of 99 prioritized projects under AIBP, CADWM, RRR & SMI are at **Annexure-IV**.

The state-wise details and central assistance released during 2016-17 under PMKSY- Accelerated Irrigation Benefit Programme (AIBP) and PMKSY-HKKP (Har Khet Ko Pani) is at **Annexure-V**.

During the XII Plan, total of 621 Flood Management Projects for Rs. 57170.48 crore were received from State Governments for techno-economic appraisal out of which, 297 projects of estimated cost Rs.12495.46 crore were cleared during XII Plan. The State-wise status is given at **Annexure-VI**.

Out of these techno-economically cleared 297 projects, 102 projects for Rs. 5381.28 crore have been approved under Flood Management Programme (FMP) of the Ministry. The details are **at Annexure – VII.**

Details of Externally Aided Projects (EAP) Appraised in CWC

Projects proposed for World Bank funding

1. At Preliminary Project Report (PPR) / Concept Note Stage

Sl.No	State	Name of the Project	Project Cost	Status
1	Andhra Pradesh	AndhraPradeshIntegratedIrrigationandAgricultureTransformationProject (APIIATP)	Rs. 1600 crore	CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 22.03.2016 with the advice to the State Govt. to prepare the requisite DPR.
2	Assam	Assam Flood, Erosion and River Management Modernization Project	Rs. 1500 crore	CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 30.07.2014 with the advice to the State Govt. to prepare the requisite DPR.
3	Tamil Nadu	Irrigated Agriculture Modernization and Water Resources Management Project Phase-2	Rs. 2950 Crore	CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 11.06.2015 with the advice to the State Govt. to prepare the requisite DPR.
		(IAMWARM-II)		Proposal for revised cost from Rs. 2950 Crore to Rs. 3655 crore has been received on 16.11.2016 from the Ministry. The same has been examined and comments/observations have been conveyed to the Ministry on 24.11.2016.
4	Meghalaya	Community Led Ecosystem Management Project (CLEMP)	US\$ 500 million	PPR has been returned by the Ministry vide their letter dated 04.11.2016 as it does not contain any water resources aspects.
5	Odisha	Odisha Community Tanks Management Project Phase-2 (OCTMP-II)	Rs. 1560 Crore	CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 10.05.2016 with the advice to the State Govt. to prepare the requisite DPR.
6	West Bengal	Rejuvenation & Rehabilitation of Irrigation network for sustainable development in Damodar Valley Command Area and Management of Floods in Lower Damodar Sub-basin in West Bengal.	Rs. 2768 Crore	CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 11.05.2016 with the advice to the State Govt. to prepare the requisite DPR.
7	Uttara- khand	Uttarakhand Water Management Project (UWMP)	Rs. 2200 Crore	CWC has examined the proposal, communicated its comments / observations to the Ministry on 08.11.2016, 20.12.2016 and 22.12.2016.
				MoWR, RD & GR requested on 28.12.2016 to return PPR.

(B) Projects proposed for ADB funding

SI.	State	Name of the Project	Project Cost	Status
No			-	
1	Meghalaya	Construction of Rain Water Harvesting Structures and Creation of Small Ponds/ Jalkunds in Meghalaya.	US\$ 200 Million/ Rs. 1195 Crore	CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 17.03.2015 with the advice to the State Govt. to prepare the requisite DPR.
2	Madhya Pradesh	Kundaliya Major Irrigation Project	Rs. 3448 Crore	CWC has examined the project proposal and conveyed its comment to Ministry on 03.02.2016. (Ministry has considered & approved the proposal, recommended to the DEA on 07.03.2016 for external assistance).

1. At Preliminary Project Report (PPR) / Concept Note Stage

2. Accepted by Advisory Committee of MoWR, RD & GR on major & medium irrigation, flood control and multi-purpose project

Sl.	State	Name of the Project	Project	Status		
No			Cost			
1	Assam	Assam Integrated Flood and	Rs. 329.13	The project has been considered and accepted by the		
		River-bank Erosion Risk	Crore	Advisory Committee during its meeting held on		
		Management Project,		08.07.2016 (1 sub-component) and 30.09.2016.		
		Tranche-2 (AIFRERMP-II)		(TAC note prepared by FMO)		
2	Karnataka	Sustainable Coastal	Rs. 374.09	The proposal has been considered and accepted by the		
		Protection and Management	Crore	Advisory Committee during its meeting held on		
		Investment Program		08.07.2016.		
		Tranche-2 (SCPMIP-II)		(TAC note prepared by FMO)		

(C) Projects proposed for JICA funding

1. At Preliminary Project Report (PPR) / Concept Note Stage

1	State	Name of the Project	Project Cost	status
1	Meghalaya	DevelopmentofMultipurposeReservoirsforIntegratedWaterManagementandLivelihoodImprovementProjectin Meghalaya	Rs. 1000 Crore	CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 20.04.2015 with the advice to the State Govt. to prepare the requisite DPR.
2	Mizoram	Land and Water Resources Development and Management Project for Livelihood Improvement in Mizoram	Rs. 1229.90 Crore	 CWC has examined the proposal, communicated its comments / observations to the Ministry on 13.08.2015. Officials of CWC discussed the matter with State Govt. on 25.07.2016 and they assured to expedite the compliances to the observations of CWC/MoWR. MoWR, RD & GR requested on 26.12.2016 to return PPR.
3	UP	Project for Restoring Irrigation Potential of Sarda Sahayak & Sarda Canal System in UP	Rs. 2195 Crore	CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 21.04.2016 with the advice to the State Govt. to prepare the requisite DPR.
4	Punjab	Rehabilitation, extension, renovation, modernization of various canal systems,	Rs. 4128 Crore	MoWR,RD&GR has received two proposals separately with the same objective and amount but with different funding source. The first is a Concept Note for JICA funding and the

cap ini alo	estoring storage pacity of reservoirs, ing of water course, ong with allied orks in Punjab.	other is DPR for AIBP funding. As the same proposal cannot be processed from two different sources, the matter was apprised to Principa Secy. (Irrigation) on 29.4.2015. MoWR,RD&GR, vide letter dated 09.10.2015 requested the Govt. of Punjab to clarify their stand regarding funding option of the project, whether centra funding or external funding is under PMKSY as each funding option requires separate procedure.
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2. At DPR Stage

1	State	Name of the	Project	status
		Project	Cost	
1	Karnataka	Yettinahole Project	Rs. 18546 Crore	Compliance in respect of hydrology, interstate, design and ground water aspects are pending for more than 4 months. Further, a case is pending in National Green Tribunal, Principal Bench, New Delhi, on environmental issues. Letter written to project authorities on 14.10.2016 to submit compliances otherwise project shall be returned. MoWR, RD & GR requested to return DPR on 26.12.2016.
2	Rajasthan	Rajasthan Water Sector livelihood Improvement Project (RWSLIP)	Rs. 2783.60 Crore	Out of 25 (4 Major + 21 sample Medium) projects, hydrological aspects of all 4 major projects and 21 sample medium projects have been accepted. Project accepted in principle by the Advisory Committee in its meeting on 16.11.2016 after dropping Mahi Project.

(D) Projects proposed for New Development Bank (BRICS) funding

1. Accepted by Advisory Committee of MoWR, RD & GR on major & medium irrigation, flood control and multi-purpose project

Sl	State	Name of the Project	Project	status
No			Cost	
1	Rajasthan	Rajasthan Water Sector Restructuring Project in Desert Area (RWSRPD)		The Project has been considered and accepted by the Advisory Committee during its meeting held on 30.09.2016.

(E) Projects proposed for Asia Infrastructure Investment Bank (AIIB) funding

1. At Preliminary Project Report (PPR) / Concept Note Stage

Sl No	State	Name of the Project	Project Cost	status		
1	Gujarat	Saurashtra Narmada Avataran Irrigation Yojna for 10 districts drought prone Saurashtra Region Phase II Gujarat	Rs. 6400 Crore	CWC has examined the proposal, communicated its comments / observations to the project authority on 02.12.2016. Compliance to the comments / observations of CWC on Irrigation Planning, and inter-state aspects received on 19.12.2016 under examination. The PPR accepted on 30.12.2016.		

List of Projects under Appraisal

1. Projects proposed for ADB funding at DPR Stage

Sl.	State	Name of the	Project	Status
No		Project	Cost	
1	Bihar	Restoration and lining work of Western Main Canal and Ara Main Canal and its System (Bihar)	Rs. 3272.494 Crore	 CWC has examined the proposal, communicated its comments / observations and recommended to the Ministry on 21.09.2016 with the advice to the State Govt. to prepare the requisite DPR. DPR of the Project received in September, 2016 and examined by the various specialized Dtes. of CWC and comments/observations have been conveyed to the project authorities on different dates (last comments issued on 03.11.2016) and compliances are still awaited. DPR circulated to Govt. of Jharkhand on 26.12.2016 and comments are still awaited. Reply to the CWC observations/comments is awaited. Reminder issued on 20.12.2016.

2. Projects proposed for JICA funding at DPR Stage

Sl No	State	Name of the Project	Project Cost	status
1	Andhra Pradesh	Andhra Pradesh Irrigation & Livelihood Improvement Project Phase-2 (APILIP-II)	Rs. 2000 Crore	 The project received in October, 2016 consists of 2 major irrigation schemes, 18 medium irrigation schemes and 485 minor irrigation schemes. The DPR of 20 Irrigation schemes (2 Major and 18 Medium) have been submitted to CWC on 20.12.2016. Compliance to the observations of CWC on 19 projects on hydrology & irrigation planning aspects received on 27.12.2016 and are under examination. Compliances on inter-state aspects received on 02.01.2017. Compliances 1 project on hydrology & irrigation planning aspects pending since 22.11.2016. Considered by the Advisory Committee in its meeting on 16.11.2016 and deferred for the next meeting mainly due to inter-state aspects.

Annexure III

(Annexure refer to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No.1348 for 9.2.2017 regarding Pending and Ongoing Project

Sl. No.	Name of Project ECTS WITH A	State (River/Basin) APPRAISAL COM	1. Irrigation (ha) 2. Power (MW) 3. Storage (Maf) 4PLETED	Estimated Cost of the project (Crore)	Status of appraisal of National P Status	Bottleneck in clearance	Action taken to resolve bottlenecks
1	Lakhwar Multipurpos e Project	Uttarakhand (Yamuna)	1) 33,780 2) 300 MW 3) 0.267 MAF	Rs. 3966.51 Cr (May 2012 PL)	Lakhwar as standalone project (300 MW) accepted in 116th TAC meeting held on 14.12.2012 at Rev. cost of Rs. 3966.51 Cr (May 2012 PL). The project was considered acceptable for investment for an amount of Rs. 3966.51 Cr by Investment Clearance Committee of MoWR, RD & GR in its meeting held on 24.02.2016. Proposal for approval of Cabinet Committee submitted to MoWR,RD&GR in June 2016.	Agreement among co-basin States is yet to be entered for benefit sharing in respect of upstream Projects on river Yamuna including Lakhwar Multipurpose Project.	Meeting to finalize the draft Agreement of upstream Projects on river Yamuna was held under Chairmanship of Secretary, MoWR,RD&GR on 20.07.2016 which was attended by the co-basin States of UP, Haryana, Uttarakhand, Rajasthan, NCT of Delhi and HP. Subsequently, the draft agreement has been circulated on 05.09.2016 and reminder dated 22.11.2016 has also been issued to co-basin States for their comments, which are still awaited from Basin States except Himachal Pradesh. Issue of agreements of upstream projects has been further taken up by MoWR, RD&GR with Government of Rajasthan on 11.08.2016 and with Government of Haryana on 7.10.2016.
2	Renuka Dam Project	HP (Giri/Yamuna)	1) Drinking water 2) 40 MW 3) 0.404 MAF	Rs. 5242.89 Cr. (PL 2015) after appraisal has been revised to Rs. 4596.76 crore	HPPCL submitted revised estimate of Rs. 5,242.89 crore to CWC in May 2015. Estimated cost of the project after appraisal has been revised to Rs. 4596.76 crore at March 2015 Price Level. The TAC note is under preparation for consideration of Advisory Committee of MoWR, RD & GR.	Agreement among co-basin States is yet to be entered for benefit sharing in respect of upstream Projects on river Yamuna including Renuka Dam Project.	Meeting to finalize the draft Agreement of upstream Projects on river Yamuna was held under Chairmanship of Secretary, MoWR,RD&GR on 20.07.2016 which was attended by the co-basin States of UP, Haryana, Uttarakhand, Rajasthan, NCT of Delhi and HP. Subsequently, the draft agreement has been circulated on 05.09.2016 and reminder dated 22.11.2016 has also been issued to co-basin States for their comments, which are still awaited from Basin States except Himachal Pradesh. Issue of agreements of upstream

							projects has been further taken up by MoWR, RD&GR with Government of Rajasthan on 11.08.2016 and with Government of Haryana on 7.10.2016.
3	Ujh Multipurpos e project	J&K (Ujh / Ravi)	1) 0.32 lakh 2) 212 MW 3) 0.82 MAF	Rs.3630.67 Cr at April 2013 PL	Project was agreed "In Principle" by the Advisory Committee of MoWR, RD & GR in its 131st Meeting held on 17.11.2016. However, due to issue of large submergence by the project, a team shall visit the project site and explore the alternate options with reduced submergence/displacement along with minimum loss of power and irrigation benefits, so that the potential of east flowing river may be fully utilised, as envisaged in Indus Water Treaty. Accordingly, the above mentioned team was constituted in December, 2016.	Due to issue of large submergence by the project, it has been decided by Advisory Committee of MoWR, RD & GR that a team shall visit the project site and explore the alternate options with reduced submergence/displacement along with minimum loss of power and irrigation benefits, so that the potential of east flowing river may be fully utilised, as envisaged in Indus Water Treaty.	A team has been constituted in December 2016 to explore the alternate options with reduced submergence/ displacement.
4	Ken Betwa Link Project	Madhya & Uttar Pradesh (Ken & Betwa/ Yamuna basin)	1) 6.35 lakh 2) 78 MW 3)2.18 MAF	Rs. 18057.08 crore 2015- 16 PL	Updated cost estimate of the project at 2015-16 PL for Phase – I was submitted in CWC by NWDA in February 2016 which was finalized for Rs. 18057.08 crore. The project was accepted in 129th meeting of TAC held on 08.07.2016 subject to conditions of statutory clearance. DPR of Phase-II is yet to be submitted to CWC by NWDA.		

					PROJECTS UNDER APPRAI	SAL	
5	Kishau Multipurpose Project	HP/ Uttarakhand	1) 0.97 Lakh 2) 660 MW 3) 1.04 MAF	Rs.7193.24 Cr at Jun 2010 PL	MoU for Joint Venture between Govt. of UK and Govt. of HP signed; JV SPV yet to be formed. UJVNL has intimated that compliance to observations of CWC / CEA on the DPR of the project, which are pending since 2010-11 can be submitted only after formation of JV SPV. Rev cost Rs.7193.24 Cr at Jun 2010 PL. Submission of compliances by SPV or by individual states have been stressed to PAs in review meeting held at New Delhi on 18.05.2016 under chairmanship of Chairman, CWC. Latest reminder sent on 17.08.2016.	Agreement between basin States is yet to be entered for benefit sharing in respect of upstream Projects on river Yamuna including Kishau Multipurpose Project. - MoU for Joint Venture (JV) between Govt. of UK and Govt. of HP for Kishau Multipurpose Project has been signed; JV SPV (Special Purpose Vehicle) yet to be formed. UJVNL has intimated that compliance to observations of CWC / CEA on the DPR of the project, which are pending since 2010-11 can be submitted only after formation of JV SPV.	Meeting to finalize the draft Agreement of upstream Projects on river Yamuna was held under Chairmanship of Secretary, MoWR,RD&GR on 20.07.2016 which was attended by the co-basin States of UP, Haryana, Uttarakhand, Rajasthan, NCT of Delhi and HP. Subsequently, the draft agreement has been circulated on 05.09.2016 and reminder dated 22.11.2016 has also been issued to co-basin States for their comments, which are still awaited from Basin States except Himachal Pradesh. Issue of agreements of upstream projects has been further taken up by MoWR, RD&GR with Government of Rajasthan on 11.08.2016 and with Government of Haryana on 7.10.2016. Submission of compliances by SPV or by individual states (HP and Uttarakhand) has been stressed to Project Authorities in review meeting held at New Delhi on 18.05.2016 under chairmanship of Chairman, CWC. Reminder sent on 17.08.2016.
6	Kulsi Dam Project	Assam (Kulsi) Tributary of Brahamputra	 20,500 ha. 55 MW 0.28 MAF 	Rs.1139.27 Cr at 2014 PL	Compliances to the observations of CWC / CEA on the DPR of the project are pending.	Project Authority (Brahmaputra Board) to submit compliance to CWC/CEA comments.	Project Authority was asked to expedite submission of compliance in review meeting taken by Chairman, CWC on 18.05.2016.
7	Noa-Dihing Dam Project	Arunachal Pradesh (Noa- Dihing)	 3605 ha. 71 MW 0.26 MAF 	Rs 1086.06 Cr at 2013 PL	Compliances to the observations of CWC / CEA on the DPR of the project are pending.	Project Authority (Brahmaputra Board) to submit compliance to CWC/CEA comments.	Project Authority was asked to expedite submission of compliance in review meeting taken by Chairman, CWC on 18.05.2016.
7	0	Arunachal Pradesh (Noa-	 1) 3605 ha. 2) 71 MW 3) 0.26 	Cr at 2013	of CWC / CEA on the DPR of	Project Authority (Brahmaputra Board) to submit compliance to	

DDATECTS LINDED ADDATEAT

DPR / PFR UNDER PREPARATION

8	Bursar HE Project	J&K (Marusudar/ Chenab / Indus)	 1) 1 lakh (indirect) 2) 1230 MW 3) 1 MAF 	DPR yet to be submitted by NHPC to CWC for appraisal.		
9	Gyspa HE Project	HP (Bhaga / Chenab / Indus)	1) 0.50 lakh ha 2) 300 MW 3) 0.74 MAF	DPR under preparation by Govt. of Himachal Pradesh. HPPCL had proposed to complete the work of preparation of DPR by May, 2017. However, works are not being carried out due to resistance from local people.	HPPCL had proposed to complete the work of preparation of DPR by May, 2017. However, HPPCL is facing resistance from local people (Jispa Bandh Sangarsh Samiti) in completing survey & investigation works.	CWC requested Govt. of H.P. in December 2015 to provide adequate security & support to HPPCL staff and its consultants to complete S&I works. In February, 2016, CWC requested HPPCL to intimate whether Govt. of H.P. has provided security & support to HPPCL staff and submit latest status of works. Response from HPPCL is awaited.
10	2nd Ravi Vyas Link Project	Punjab (Ravi Beas Link)	Harness water flowing across border (about 0.58 MAF in non- monsoon period)	Govt. of Punjab is reluctant to prepare the PFR of the project. They have communicated that the project is technically not feasible but without carrying out any ground work.	Govt. of Punjab is reluctant to take up this project. Govt. of Punjab. Has communicated in Feb 2015 that the project is technically not feasible due to reverse slope involving 85 to 96 feet lift, opposition of local farmers due to high water level leading to water logging in the area.	Matter will be put up before the High Powered Steering Committee (HPSC) in the next meeting likely to be convened shortly.
11	Upper Siang Project	Arunachal Pradesh (Siang)	1) Indirect 2) 9500 MW 3) 1.44 MAF 4) Flood moderation	Under PFR stage		

ANNEXURE- IV

(Annexure refer to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No.1348 for 9.2.2017 regarding Pending and Ongoing Projects)

Sr. No	State	AIBP	CADWM	RRR	SMI	
1.	ANDHRA PRADESH	8	8	245	49	
2.	ARUNANCHAL PRADESH	0	0	0	130	
3.	ASSAM	3	3	0	821	
4.	BIHAR	2	2	1	60	
5.	Chhatishgarh	3	3	15	110	
6.	GOA	1	1	0	0	
7.	GUJARAT	1	1	6	0	
8.	HARYANA	0	0	3	0	
9.	HIMACHAL PRADESH	0	0	0	30	
10.	JAMMU & KASHMIR	4	4	0	420	
11.	JHARKHAND	1	1	0	94	
12.	KARNATAKA	5	5	3	204	
13.	KERALA	2	2	0	0	
14.	MADHYA PRADESH	14	14	43	165	
15.	MAHARASHTRA	26	26	153	71	
16.	MANIPUR	2	2	4	102	
17.	MEGHALAYA	0	0	9	126	
18.	MIZORAM	0	0	0	14	
19.	NAGALAND	0	0	0	16	
20.	ODISHA	8	8	390	35	
21.	PUNJAB	2	2	0	0	
22.	RAJASTHAN	2	2	27	6	
23.	SIKKIM	0	0	0	156	
24.	TAMILNADU	0	0	147	0	
25.	TELANGANA	11	11	299	0	
26.	TRIPURA	0	0	0	21	
27.	UTTAR PRADESH	4	4	74	0	
28.	UTTARAKHAND	0	0	5	647	
29.	WEST BENGAL	0	0	0	0	
	Grand Total	99	99	1424	3277	

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Sl. No.	State	AIBP	CADWM	SMI	TOTAL
1	Arunachal Pradesh	0.00	0.00	20.52	20.52
2	Assam	0.00	0.00	87.86	87.86
3	Bihar	0.00	0.00	0.00	0.00
4	Chhattisgarh	0.00	0.00	0.00	0.00
5	Gujarat	480.94	574.42	0.00	1055.36
6	Haryana	0.00	0.00	0.00	0.00
7	Himachal Pradesh	0.00	0.00	1.13	1.13
8	Jammu & Kashmir	0.00	0.00	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0.00
10	Karnataka	131.32	31.43	0.00	162.75
11	Kerala	0.00	0.00	0.00	0.00
12	Madhya Pradesh	265.89	61.54	0.00	327.43
13	Maharashtra	359.18	0.00	0.00	359.18
14	Manipur	89.25	0.00	20.00	109.25
15	Meghalaya	0.00	0.00	0.00	0.00
16	Mizoram	0.00	0.00	0.00	0.00
17	Nagaland	0.00	0.00	18.50	18.50
18	Odisha	215.48	24.37	0.00	239.85
19	Punjab	47.17	0.00	0.00	47.17
20	Rajasthan	5.10	0.00	0.00	5.10
21	Sikkim	0.00	0.00	0.00	0.00
22	Telengana	538.83	0.00	0.00	538.83
23	Tamil Nadu	0.00	0.00	0.00	0.00
24	Uttar Pradesh	0.00	0.00	0.00	0.00
25	Uttarakhand	0.00	0.00	0.00	0.00
26	West Bengal	0.00	0.00	0.00	0.00
	Total	2133.17	691.76	148.01	2972.94

SN	State/Org	Received* Cleared				Re	turned/	Under		
511	State, org		cerreu	U	icui cu		eleted	Examination		
		Nos	cost	Nos	cost	Nos	cost	Nos	cost	
			(Rs in		(Rs in		(Rs in		(Rs in	
			crore)		crore)		crore)		crore)	
1	Assam	135	11706.24	59	2079.65	10	709.95	2	108.81	
2	Arunachal Pradesh	24	602.36	12	176.45	4	195.00	0	0.00	
3	Manipur	6	2226.40	0	0.00	6	2226.40	0	0.00	
4	Meghalaya	9	448.54	0	0.00	4	16.59	0	0.00	
5	Mizoram	4	46.55	0	0.00	0	0.00	0	0.00	
6	Nagaland	26	386.26	8	62.40	4	44.26	0	0.00	
7	Sikkim	18	356.78	17	261.40	1	95.38	0	0.00	
8	Tripura	4	273.90	3	188.98	1	84.92	0	0.00	
9	Brahmaputra Board	22	861.66	10	208.98	3	125.03	1	14.60	
10	West Bengal	7	145.59	0	0.00	2	86.17	4	31.19	
11	Karnataka	8	360.99	7	290.36	1	70.63	0	0.00	
12	Kerala	11	3329.54	1	255.34	7	1041.96	0	0.00	
13	Tamilnadu	2	7028.00	0	0.00	2	7028.00	0	0.00	
14	Lakshadweep	1	9.36	0	0.00	1	9.36	0	0.00	
15	Chattishgarh	21	254.20	0	0.00	21	254.20	0	0.00	
16	Rajasthan	1	9.10	0	0.00	1	9.10	0	0.00	
17	Himachal	9	2634.41	7	1416.80	0	0.00	0	0.00	
18	Haryana	1	181.42	0	0.00	1	181.42	0	0.00	
19	J&K	104	6981.50	44	1155.12	4	164.03	0	0.00	
20	Punjab	10	652.64	8	520.32	2	132.32	0	0.00	
21	Andhra Pradesh	2	1125.70	0	0.00	2	1125.70	0	0.00	
22	Goa	2	22.73	2	22.73	0	0.00	0	0.00	
23	Puducherry	1	139.67	1	139.67	0	0.00	0	0.00	
24	Maharashtra	2	39.02	1	24.37	1	14.65	0	0.00	
25	Telangana	0	0.00	0	0.00	0	0.00	0	0.00	
26	Odisha	0	0.00	0	0.00	0	0.00	0	0.00	
27	Madhya Pradesh	0	0.00	0	0.00	0	0.00	0	0.00	
28	Gujarat	0	0.00	0	0.00	0	0.00	0	0.00	
29	UP	0	0.00	0	0.00	0	0.00	0	0.00	
30	Delhi	0	0.00	0	0.00	0	0.00	0	0.00	
	Sub-Total(CWC)	430	39822.55	180	6802.57	78	13615.06	7	154.59	
	Projects Coordinated by C									
1	Bihar	41	8348.26	27	1792.99	6	4469.8	8	2085.43	
2	Jharkhand	3	295.42	1	52.63	1	1.5	1	241.27	
3	Himachal Pradesh	1	190.82	1	190.82	0	0.0	0	0.00	
4	Rajasthan	2	192.84	0	0.00	0	0.0	2	192.84	
5	Uttarakhand	53	1476.24	41	1161.60	5	98.7	7	215.96	
6	Uttar Pradesh	86	3287.20	46	1302.42	25	917.7	15	1067.11	
7	West Bengal	5	3557.15	1	1192.43	2	43.7	2	2321.01	
Sub-	Total (GFCC) nd Total (CWC+GFCC)	191 621	17347.93 57170.48	117	5692.89	39	5531.42	35	6123.62	

Annexure-VII

(Annexure refer to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No.1348 for 9.2.2017 regarding Pending and Ongoing Projects)

											ks. in crore
			XI Plar	1		XII Plan	-		Total (XI +		
CI		Works Approved		Funds	Work	s Approved	Funds	Works Approved		Number of	Total Funds
Sl. No.	State	Nos ·	Estimate d Cost	Released (XI Plan)	Nos.	Estimated Cost	Released (XII Plan)	Nos.	Estimate d Cost	Complet (2 ed 2	Released (XI + XII Plan)
1	Arunachal Pradesh	21	224.69	81.69	0	0.0 0	87.91	21	224.69	11	169.60
2	Assam	100	996.14	748.86	41	1386.97	64.89	141	2383.11	94	813.75
3	Bihar	43	1370.42	723.18	4	447.63	184.64	47	1818.05	41	907.82
4	Chhattisgar h	3	31.13	15.57	0	0.00	3.75	3	31.13	0	19.32
5	Goa	2	22.73	9.98	0	0.00	2.00	2	22.73	2	11.98
6	Gujarat	2	19.79	2.00	0	0.00	0.00	2	19.79	1	2.00
7	Haryana	1	173.75	46.91	0	0.00	0.00	1	173.75	0	46.91
8	Himachal Pradesh	3	225.32	165.98	4	1139.62	221.87	7	1364.94	1	387.85
9	Jammu & Kashmir	28	408.22	252.57	15	562.47	169.95	43	970.69	8	422.52
10	Jharkhand	3	39.30	18.44	0	0.00	4.27	3	39.30	2	22.71
11	Karnataka	3	59.46	23.80	0	0.00	0.00	3	59.46	0	23.80
12	Kerala	4	279.74	63.68	0	0.00	55.22	4	279.74	0	118.90
13	Manipur	22	109.34	66.34	0	0.00	24.36	22	109.34	19	90.70
14	Meghalaya	0	0.00	3.81	0	0.00	0.00	0	0.00	0	3.81
15	Mizoram	2	9.13	14.48	0	0.00	1.93	2	9.13	0	16.41
16	Nagaland	11	49.35	28.96	6	74.52	54.17	17	123.87	9	83.12
17	Orissa	67	169.00	101.12	1	62.32	0.00	68	231.32	60	101.12
18	Puducherry	1	139.67	7.50	0	0.00	0.00	1	139.67	0	7.50
19	Punjab	5	153.40	40.43	0	0.00	0.00	5	153.40	0	40.43
20	Sikkim	28	104.92	83.69	17	261.40	8.15	45	366.32	21	91.84
21	Tamilnadu	5	635.54	59.82	0	0.00	0.00	5	635.54	0	59.82
22	Tripura	11	26.57	23.62	0	0.00	0.00	11	26.57	8	23.62
23	Uttar Pradesh	26	667.57	290.69	3	291.70	111.22	29	959.27	6	401.91
24	Uttrankhan d	12	119.82	49.63	10	715.72	153.98	22	835.54	8	203.61
25	West Bengal	17	1822.08	643.26	1	438.94	158.75	18	2261.02	6	802.01
	Total	420	7857.08	3566.00	102	5381.28	1307.0 7	522	13238.36	297	4873.07

State-Wise Works Approved, Works Completed and Funds Released under Flood Management Programme (FMP) during XI and XII Plan